

**Annexure-1**  
**Name of the Corporate Debtor: Muktar Infrastructure (India) Private Limited; Date of Commencement of Liquidation: 21.09.2022; List of Stakeholders as on: 20.11.2022**

SI No	Name of Creditor	Date of receipt	Details of Claims received		Nature of claim	Amount covered by security interest	whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claim admitted	Amount of claim containing mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Amount Claimed	Amount of claim admitted										
1	SREI Equipment Finance Limited	03.11.2022	3,98,27,62,980	3,98,27,62,980	Secured	3,98,27,62,980	Yes	As per schedule 1	3,98,27,62,980	99.02%	0	0	0	Admitted subject to further verification, if any
2	Union Bank of India	08.11.2022	3,92,47,024	3,92,47,024	Secured	3,92,47,024	No	As per schedule 2	3,92,47,024	0.98%	0	0	0	Admitted subject to further verification, if any
	<b>Total</b>		<b>4,02,20,10,004</b>	<b>4,02,20,10,004</b>		<b>4,02,20,10,004</b>			<b>4,02,20,10,004</b>	<b>100%</b>				

  
**ANUP KUMAR SINGH**  
 INSOLVENCY PROFESSIONAL  
 IP Registration No.- IBE/II/PA-001/IP-P00153/  
 2017-2018/10322



SECURITY DETAILS	
Schedule 1	
1	<p><b>SREI EQUIPMENT FINANCE LIMITED</b></p> <p><b>Primary Security:</b> Assets as mentioned in the Deed of Hypothecation for Contract No: 162113, 155534 and as per MCA ROC Charge Form CHG-1.</p> <p><b>Collateral Security:</b> Land and Structure thereon with area of 465.83 sq. mtrs. belonging to Muktar Infrastructure (India) Pvt. Ltd.: Showroom No.1 at Ground Floor being House No. 107/44 constructed upon the land and all other construction and structures standing thereon known as "PONGALLY" or "PINGALLY" or "PIRNA GALLE" measuring about total 7450 sq mtrs under survey No. 139/1-A, 139/2-A and 139/2-B described in the land registration office under no. 9887 in the land revenue office under matriz No. 601, situated at Village- Cortalim, Taluka and Sub-District- Marmugao, District- South Goa.</p> <p><b>Personal Guarantors:</b> 1. Mr. Shaik Muktar, S/o Shaik Samsuddin, Plot no. 23/24, Hafiza Mazil, Margao Gogal, Goa-403601. 2. Mrs. Shamsun Muktar, D/o Mohiddin Shaikh, Plot no. 23/24, Hafiza Mazil, Margao Gogal, Goa-403601. 3. Mr. Maheed Xec, S/o Shaikh Muktar, Plot no. 23/24, Hafiza Mazil, Margao Gogal, Goa-403601. 4. Mrs. Mizba Xec, W/o Syad Faraz, Plot no. 23/24, Hafiza Mazil, Margao Gogal, Goa-403601.</p> <p><b>Corporate Guarantors:</b> 1. Muktar Minerals Pvt. Ltd. 2. Xec Blue Metals Pvt. Ltd.</p>
Schedule 2	
2	<p><b>UNION BANK OF INDIA</b></p> <p><b>Primary Security:</b> HYPOTHECATION OF STOCK AND BOOK DEBTS VALUED AT RS 5,16,67,003/- (STOCK) AND RS 9,31,56,036/- (BOOK DEBTS) AS PER BALANCE SHEET DATED 31/03/2018.</p> <p><b>Collateral Security:</b> HYPOTHECATION OF PLANT AND MACHINERY COSTING RS 756.87 LAKHS.</p> <p>1. All that part and parcel of the property consisting of lease hold Rights of Plot of 9000 Sqm, in survey no 120/1 Total area of Plot 19218 Sq Ntrs in the property known as ORNIGALLE or ORMIGALEM at Sao Jose De Areal, with in Jurisdiction of Village Panchayat of Sao Jose De Areal Taluka and Sub District of Salcete South Goa, described in Land Registration office of Margao under No 5328 at pages 197 of Book no 21 Old series and enrolled in Taluka revenue office under Matriz No 28. The property is in name of Muktar Minerals Pvt Ltd. The lease is taken for period of 25 years. VALUED AT RS 52463000/- as per valuation dated 13/03/2020. By EBS Kossambe.</p> <p>PROPERTY BOUNDED BY East: Paddy field of comunidade of Curtorim West: Remaining Part of Plot A North: By plot B South: Road</p> <p>The above property is lease deed given by Muktar Mineral to Muktar Infra structure India Pvt Ltd and there is Equitable mortgage of lease deed as Muktar Mineral has given corporate guarantee of Muktar infrastructure.</p> <p>2. Plot No A 35( adm 440 sq mtrs), in the name of Mr Shaikh Muktar in the scheme Macc Gardens in the property known as Ornagalivelim Situated at St Jose De Areal Surveyed under S no 104/1 of the St Jose De Areal, Village, Taluka and Sub Dist of Salcete Goa VALUED AT RS 44,00,000/- AS PER VALUATION DATED 13/03/2020 BY MR EBS KOSSAMBE</p> <p>Plot No A35 BOUNDED BY East: By plot E1 West: 6 MTR WIDE ROAD North: Comunidade Property and Property GALLI of Joaquim Jose Roque Da Costa. South: plot no A 36</p> <p>3. Plot No D 89( adm 260 sq mtrs), in the name of Mr Shaikh Muktar in the scheme Macc Gardens in the property known as Ornagalivelim Situated at St Jose De Areal Surveyed under S no 96/1 of the St Jose De Areal, Village, Taluka and Sub Dist of Salcete Goa VALUED AT RS 26,00,000/- AS PER VALUATION DATED 13/03/2020 BY MR EBS KOSSAMBE</p> <p>Plot No D89 BOUNDED BY East: By 6 mtr wide road West: Plot no D 67 North: Plot no D 88 South: Plot no D 90</p> <p>4. Plot No D 27 ( adm 260 sq mtrs), in the name of Mr Shaikh Muktar in the scheme Macc Gardens in the property known as Ornagalivelim Situated at St Jose De Areal Surveyed under S no 96/1 of the St Jose De Areal, Village, Taluka and Sub Dist of Salcete Goa VALUED AT RS 26,00,000/- AS PER VALUATION DATED 13/03/2020 BY MR EBS KOSSAMBE</p> <p>Plot No D27 BOUNDED BY East: Plot no D 50 West: 10 mtrs wide road North: Plot No D 28 South: Plot No D 26</p> <p>5. Plot No A 34 ( adm 400 sq mtrs), in the name of Mr Shaikh Muktar in the scheme Macc Gardens in the property known as Ornagalivelim Situated at St Jose De Areal Surveyed under S no 104/1 of the St Jose De Areal, Village, Taluka and Sub Dist of Salcete Goa VALUED AT RS 40,00,000/- AS PER VALUATION DATED 13/03/2020 BY MR EBS KOSSAMBE</p> <p>Plot No A34 BOUNDED BY East: Plot NO A 35 West: Plot No A 33 North: By Comunidade Property and Property Galli of Joaquim Jose Roque Da Costa South: 8 Mtrs wide Road</p> <p>6. Plot No B15 ( adm 425 sq mtrs), in the name of Mr Shaikh Muktar in the scheme Macc Gardens in the property known as Ornagalivelim Situated at St Jose De Areal Surveyed under S no 96/1 of the St Jose De Areal, Village, Taluka and Sub Dist of Salcete Goa VALUED AT RS 42,50,000/- AS PER VALUATION DATED 13/03/2020 BY MR EBS KOSSAMBE</p> <p>Plot No B15 BOUNDED BY East: Plot NO B 16 West: Plot No B 14 North: By PLOT NO B25 AND B26 South: 10 Mtrs wide Road</p> <p>8. Plot No B53 ( adm 447 sq mtrs), in the name of Mr Shaikh Muktar in the scheme Macc Gardens in the property known as Ornagalivelim Situated at St Jose De Areal Surveyed under S no 104/1 of the St Jose De Areal, Village, Taluka and Sub Dist of Salcete Goa VALUED AT RS 44,70,000/- AS PER VALUATION DATED 13/03/2020 BY MR EBS KOSSAMBE.</p> <p>Plot No B 53 BOUNDED BY East: Plot NO A 35 West: Plot NO B 52 North: By 8 MTRS WIDE ROAD South: PLOT NO B 47</p> <p>9. Plot No B 40 ( adm 461.25 sq mtrs), in the name of Mr Shaikh Muktar in the scheme Macc Gardens in the property known as Ornagalivelim Situated at St Jose De Areal Surveyed under S no 104/1 of the St Jose De Areal, Village, Taluka and Sub Dist of Salcete Goa VALUED AT RS 46,12,500/- AS PER VALUATION DATED 13/03/2020 BY MR EBS KOSSAMBE</p> <p>Plot No B 40 BOUNDED BY East: Plot NO B39 West: Plot No B41 North: By 6 MTRS WIDE ROAD South: PLOT NO B 3</p>

*[Handwritten Signature]*



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